

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

O.A/201050/2015

Date of order : 21.11.2019

Between:

K VISWANATHAM,
S/o Late Satyanarayana,
Aged 56 years,
Occ: Junior Telecom Officer,
HR No.198103601,
R/o D.No.3-4, Vysya Bank Colony,
Ramalakshmana Junction,
Srikakulam.

APPLICANT

AND

1. The General Manager, Telecom District,
BSNL, Sanchar Bhavan, Srikakulam,
2. The Assistant General Manager (Admn. & Plg.),
O/o G.M.Telemc District, BSNL,
Srikakulam,
3. The Assistant General Manager (Admn.),
For CGMT, A.P.Circle, Hyderabad-1,
4. The Union of India, rep. by
The Chief General Manager, Telecom,
BSNL, Door Sanchar Bhavan, Abids,
Hyderabad.

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RESPONDENTS

Counsel for the applicant : Mr P ANAND SESHU

Counsel for the respondents : Mrs. B GEETHA,
SC for BSNL.

C O R A M :

THE HON'BLE Mr. S N TERDAL, MEMBER (J)

THE HON'BLE MRS. NAINI JAYASEELAN, MEMBER (A)

ORAL ORDER

(PER HON'BLE Mr. S N TERDAL, MEMBER (J)

None present for the applicant. On 19.11.2019 as well as on 20.11.2019, none was present for the applicant.

2. Hence, OA is dismissed for non prosecution.
3. There shall be no order as to costs.



(NAINI JAYASEELAN)
MEMBER (A)

(S. N. TERDAL)
MEMBER (J)

vsn